	(F	iling under clause (c	a) of sub-regulation		the IBBI (Insolvency		for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	793774867	2	793571218	69.21	0	203649	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	25	204473651	25	188891201	16.47	0	15582450	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	225	109849009	225	33160935	2.89	0	76688074	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	16	66418912	16	7351486	0.64	0	59067426	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	228	204496096	228	123711673	10.79	0	80784423	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		496	1379012535	496	1146686513	100.00	0	232326022	0	